

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 24(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President


Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: Vikrant Puri  
Vs  
Southend Infrastructure Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397 & 398


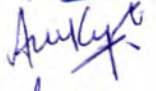

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	AMIT CHADHA	Sr. Adv	PETITIONER ]		
2.	A.T. PATRA	Adv.			"
3.	GAUTAM KHAITAN	"			"
4.	RASHI MISRA	"			"
4A. <del>4A</del>	SANDEEP MONGEST, ADV	"			"
5.	KAUSUBH SINGHA	Adv	R-12		

4B	SRISHTI GOVIL	Adv	Petitioner.	[ Sr of Mr. Amit S. Chadha Sr. Adv. ]
4C	MANSI GUPTA	Adv	Petitioner	

6. SATVINDER SINGH ADV. For Respondent No. 15 *Satvinder*

7.	DR. U. K. Chaudhary, SR. Adv.	} (VLS Finance) Respondent No. 22	
8.	MR. Jayant Mehta, Adv.		
9.	MR. Himanshu Vij, Adv.		
10.	MR. ASHOK Kumar Sharma, Adv.		

11.	P. Nagesh	Adv	- for R 15	
12.	Aushee M. Gupta	Adv.	- for R1 to R5	
13.	Lucky Palta	Adv	- for R 13, R14 & R21	



ORDER

Order Reserved.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

Sy /

(SMT. DEEPA KRISHAN)  
MEMBER (T)

Dated: 25-5-17  
(Kanta)